HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON		
31.05.2022		
SI. No.	Category of cases	Pendency
1	(Family Court matters)	(As on 31.05.2022)
2	MAT App FA	6
3	FAO	2
4	Criminal Revision Petition	6
Total		36
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.05.2022		
SI. No	Name of the Family Courts	Number of cases pending
1	Family Court, Agartala	929
2	Additional Family Court, Agartala	895
3	Family Court, Udaipur	457
4	Family Court, Kailashahar	340
5	Family Court, Ambassa	22
<u>6</u> 7	Family Court, Khowai	188
8	Family Court, Sonamura Family Court, Dharmanagar	124 458
9	Family Court, Belonia	235
	Total	3648
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.05.2022		
SI. No	Name of the District	Number of cases pending
1	West Tripura District	0
2	Gomati District	67
3	South Tripura District	35
4	Unakoti District	0
5	North Tripura District	107
6	Sepahijala District	80
7	Khowai District	0
8	Dhalai District	137
Total		426
Total pendency in Tripura as on 31.05.2022		
1	Family Courts	3648

426

4074

District Courts other than the Family Courts

**Grand Total** 

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